## **National Company Law Tribunal**

## Allahabad Bench

CP No. (IB) 55/ALD/2017 CANO. 36/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: LML Majdoon Exta Sangathan V/S L.M.L L+d SECTION OF THE COMPANIES ACT/1&B CODE: 60 of code of 2016

SI. NO.

Name

Designation

Representation

<u>Signature</u>

<u>1.</u>

2.

## CP No. 55/ALD/2017, CA No. 36/2018

The present case is filed by the applicant as a fresh case in respect of the Respondent Company in CIRP.

The Registry is directed to make scrutiny of the same and to issue a notice to the Respondent Company.

The matter to be listed on 23rd March\_2018

Date: 22/02/2018

Typed by

Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)